

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :13-11-2024

**Date : 13.11.2024**

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
3/2024	13.11.2024	BLAPL-6349/2024	SRINIBASH MOHANTY	C.O.		Order Dtd. 2024-11-08	BAIL-2
4/2024	13.11.2024	ABLAPL-8379/2024	S NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-11-11	
5/2024	13.11.2024	ABLAPL-3179/2024	AK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-11-11	
5/2024	13.11.2024	ABLAPL-9032/2024	AK NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-11-11	
7/2024	13.11.2024	ABLAPL-12318/2024	B PARIJA	C.O.	COURT NO. 2	Order Dtd. 2024-11-11	
8/2024	13.11.2024	ABLAPL-10176/2024	M NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-11-08	
9/2024	13.11.2024	ABLAPL-8170/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-11-08	
10/2024	13.11.2024	ABLAPL-3833/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-11-08	BAIL-2
11/2024	13.11.2024	ABLAPL-3686/2024	S NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-11-08	
12/2024	13.11.2024	ABLAPL-12347/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
13/2024	13.11.2024	ABLAPL-9877/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
15/2024	13.11.2024	ABLAPL-9944/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
15/2024	13.11.2024	ABLAPL-12350/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
17/2024	13.11.2024	RVWPET-267/2023	M BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	CIVIL REVISION
18/2024	13.11.2024	RVWPET-267/2023	M BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	CIVIL REVISION
19/2024	13.11.2024	ABLAPL-12344/2024	B PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
20/2024	13.11.2024	RVWPET-	B DAS	C.O.	COURT NO.	Order Dtd. 2024-11-11	CIVIL

		267/2023			2 OLD		REVISI
1/2024	13.11.2024	ABLAPL-12356/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
3/2024	13.11.2024	ABLAPL-12397/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
4/2024	13.11.2024	CRLREV-536/2023	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-25	CRIMIN REVISI
5/2024	13.11.2024	ABLAPL-12323/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-2
7/2024	13.11.2024	CRLMC-2370/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	CRIMIN MISC
8/2024	13.11.2024	ABLAPL-12346/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
9/2024	13.11.2024	ABLAPL-12316/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
10/2024	13.11.2024	ABLAPL-12321/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-2
11/2024	13.11.2024	CRLMC-2370/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	CRIMIN MISC
12/2024	13.11.2024	ABLAPL-12327/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-1
14/2024	13.11.2024	CRLMC-2695/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
15/2024	13.11.2024	CRLMC-2526/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	CRIMIN MISC
16/2024	13.11.2024	ABLAPL-12332/2024	P.K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
17/2024	13.11.2024	CRLMC-724/2024	S BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-18	CRIMIN MISC
19/2024	13.11.2024	ABLAPL-12395/2024	M.K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	BAIL-1
20/2024	13.11.2024	WPC (OAC) - 1289/2017	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-06	OA Bran
22/2024	13.11.2024	ABLAPL-12352/2024	A.K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
23/2024	13.11.2024	ABLAPL-9835/2024	A.K SRICHANDAN	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
24/2024	13.11.2024	ABLAPL-9925/2024	P.K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
25/2024	13.11.2024	BLAPL-8856/2024	M.K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	BAIL-2
26/2024	13.11.2024	CMAPL-12/2022	S K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	M.J.C.
28/2024	13.11.2024	ABLAPL-12349/2024	S. CHAUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
29/2024	13.11.2024	WP (C) - 26983/2024	B. K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-12-17	

1/2024	13.11.2024	WP (C) - 24239/2024	G. N. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-11	
2/2024	13.11.2024	WP (C) - 27036/2024	A. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-11-06	
3/2024	13.11.2024	WP (C) - 24960/2024	S. P. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-12-10	
4/2024	13.11.2024	WP (C) - 23338/2024	M. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
5/2024	13.11.2024	WP (C) - 24288/2024	T. BAG	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
7/2024	13.11.2024	WP (C) - 24979/2024	T. BAG	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
8/2024	13.11.2024	RPFAM- 226/2024	T. K. J. SAMANTA	C.O.	COURT NO. 3	Order Dtd. 2024-12-17	
1/2024	13.11.2024	BLAPL- 3868/2024	M K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-11-11	
3/2024	13.11.2024	BLAPL- 6618/2024	ANITA SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	
4/2024	13.11.2024	BLAPL- 3592/2024	B K DAS	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	
5/2024	13.11.2024	BLAPL- 6928/2024	P K MISHRA	C.O.	COURT NO. 3	Order Dtd. 5000-01-01	
5/2024	13.11.2024	BLAPL- 7208/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	
7/2024	13.11.2024	CONTC- 2632/2024	U P BAG	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	
8/2024	13.11.2024	BLAPL- 10735/2024	NIRANJAN ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	
9/2024	13.11.2024	BLAPL- 10878/2024	S C BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-11-11	BAIL-1
10/2024	13.11.2024	BLAPL- 10905/2024	R K SARANGI	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	
11/2024	13.11.2024	BLAPL- 10911/2024	J KAMILA	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	BAIL-1
12/2024	13.11.2024	BLAPL- 10931/2024	TUKUNA KU. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-11-12	BAIL-1
13/2024	13.11.2024	BLAPL- 7214/2024	MR SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	BAIL-1
14/2024	13.11.2024	CONTC- 2490/2024	S GUPTA	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	CONTEM
15/2024	13.11.2024	CONTC- 349/2019	B R SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	CONTEM
15/2024	13.11.2024	CONTC- 236/2024	SURYAKANTA PALAI	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	
17/2024	13.11.2024	WP (C) - 10797/2023	S K SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-11-04	WRIT BRANCH
18/2024	13.11.2024	CONTC-	S R TRIPATHY	C.O.	COURT NO.	Order Dtd. 2024-11-08	

		4079/2024			3		
0/2024	13.11.2024	CONTC-4079/2024	R K MOHABHOI	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	
L/2024	13.11.2024	CONTC-646/2024	S K AHESAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-29	
2/2024	13.11.2024	CONTC-2332/2024	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-08	
3/2024	13.11.2024	WP (C) - 4211/2023	K C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH (DIVIS BENCH-
4/2024	13.11.2024	WP (C) - 29562/2022	K C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH (DIVIS BENCH-
5/2024	13.11.2024	WP (C) - 8596/2021	N K SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-06	WRIT BRANCH
5/2024	13.11.2024	TRP (C) - 347/2024	P.R.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
7/2024	13.11.2024	CRLMC-3647/2024	B.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-11-07	
8/2024	13.11.2024	CRLMC-3467/2024	J.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	CRIMINA MISC
9/2024	13.11.2024	CRLMC-3586/2024	J.R.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-11-08	
0/2024	13.11.2024	CRLMC-3125/2024	M.C.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
L/2024	13.11.2024	CRLA-956/2019	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINA APPEAL
2/2024	13.11.2024	CRLMC-3418/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
3/2024	13.11.2024	CRLMC-3430/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
4/2024	13.11.2024	CRLMC-3452/2024	H.K.PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
5/2024	13.11.2024	CRLMC-4013/2024	M.JATI	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
5/2024	13.11.2024	CRLMC-4109/2024	M.K.PANI	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	
7/2024	13.11.2024	BLAPL-436/2024	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-11-08	
8/2024	13.11.2024	TRP (C) - 350/2024	P.K.P-AL	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
0/2024	13.11.2024	CMP-1101/2024	S.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-11-11	
7/2024	13.11.2024	WP (C) - 27458/2024	CHANDRAKANT KHATRI	C.O.	COURT NO. 20	Order Dtd. 2024-11-11	

2/2024	13.11.2024	TRP (C) - 304/2024	B.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
4/2024	13.11.2024	TRP (C) - 303/2024	P.K.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
5/2024	13.11.2024	TRP (C) - 294/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
8/2024	13.11.2024	CMAPL-200/2024	D K NAIK	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
9/2024	13.11.2024	TRP (C) - 288/2024	S.BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
1/2024	13.11.2024	TRP (C) - 282/2024	Y.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
2/2024	13.11.2024	TRPCRL-94/2024	ABHIJIT DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
4/2024	13.11.2024	TRP (C) - 352/2024	J.P.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
5/2024	13.11.2024	ABLAPL-12322/2024	BISWARANJAN DALAI	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	BAIL-2
7/2024	13.11.2024	BLAPL-8800/2024	ULLASH DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
2/2024	13.11.2024	BLAPL-1437/2024	DEBI PRASAD DASH	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
3/2024	13.11.2024	BLAPL-10837/2024	R K MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-11-08	BAIL-1
5/2024	13.11.2024	ABLAPL-11503/2024	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	
5/2024	13.11.2024	ABLAPL-11623/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
7/2024	13.11.2024	WP (C) - 26252/2024	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2024-11-12	
10/2024	13.11.2024	CRLREV-703/2018	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-30	CRIMIN REVISI
2/2024	13.11.2024	CRLMC-2063/2024	A K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMIN MISC
3/2024	13.11.2024	ABLAPL-2381/2021	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-1
4/2024	13.11.2024	WP (C) - 16602/2024	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024-12-04	WRIT BRANCH
5/2024	13.11.2024	CRLMC-2360/2024	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	CRIMIN MISC
5/2024	13.11.2024	ABLAPL-12477/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-1
7/2024	13.11.2024	ABLAPL-12479/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-1

3/2024	13.11.2024	ABLAPL-12484/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-1
9/2024	13.11.2024	ABLAPL-12400/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
0/2024	13.11.2024	ABLAPL-12403/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2
L/2024	13.11.2024	ABLAPL-12310/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
2/2024	13.11.2024	ABLAPL-12308/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
3/2024	13.11.2024	BLAPL-5286/2024	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-08	BAIL-1
5/2024	13.11.2024	WP (C) - 7567/2021	Y DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-03	WRIT BRANCH
5/2024	13.11.2024	RSA-461/2016	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-01-06	SECOND APPEAL
7/2024	13.11.2024	RPFAM-295/2023	J R NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-11-12	FIRST APPEAL
L/2024	13.11.2024	RPFAM-157/2024	D K NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-11-30	FIRST APPEAL
2/2024	13.11.2024	RPFAM-28/2024	J R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-11	FIRST APPEAL
3/2024	13.11.2024	RPFAM-150/2024	P C DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-11	FIRST APPEAL
4/2024	13.11.2024	WP (C) - 2487/2024	M NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-10-21	WRIT BRANCH
5/2024	13.11.2024	WP (C) - 2485/2024	M NAIK	C.O.	COURT NO. 3	Order Dtd. 2024-10-21	WRIT BRANCH
7/2024	13.11.2024	WP (C) - 566/2024	M/S.PARTHA SARATHI DAS	C.O.	COURT NO. 3	Order Dtd. 2024-11-11	WRIT BRANCH
3/2024	13.11.2024	WP (C) - 566/2024	L D PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-11-11	WRIT BRANCH
0/2024	13.11.2024	BLAPL-6766/2024	P. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-11-12	BAIL-1
2/2024	13.11.2024	BLAPL-10283/2024	K P BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	BAIL-1
3/2024	13.11.2024	BLAPL-9924/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
4/2024	13.11.2024	BLAPL-10003/2024	B S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	BAIL-1
5/2024	13.11.2024	BLAPL-8193/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	

7/2024	13.11.2024	BLAPL-8729/2024	RANJAN JUMAR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
8/2024	13.11.2024	CRLREV-509/2024	S. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
9/2024	13.11.2024	CRLREV-391/2024	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	CRIMINAL REVISION
10/2024	13.11.2024	CRLREV-443/2024	J. R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-04	
11/2024	13.11.2024	CRLMC-2694/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	
12/2024	13.11.2024	FAO-344/2024	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-12-09	MISC. APPEAL SEC.
13/2024	13.11.2024	BLAPL-8729/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-11-11	
14/2024	13.11.2024	WP (C) - 25491/2024	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11-11	
15/2024	13.11.2024	ABLAPL-12443/2024	PR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-11-12	BAIL-2
16/2024	13.11.2024	ABLAPL-12411/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-12	
17/2024	13.11.2024	WP (C) - 26683/2024	A. B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-11-12	
18/2024	13.11.2024	ABLAPL-12410/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-12	
19/2024	13.11.2024	WP (C) - 24975/2024	T. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-12-02	
20/2024	13.11.2024	WP (C) - 7918/2018	S. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-07	WRIT BRANCH
21/2024	13.11.2024	ABLAPL-12408/2024	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-12	BAIL-2
22/2024	13.11.2024	WP (C) - 24960/2024	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-12-10	
23/2024	13.11.2024	ABLAPL-12412/2024	BIKRAM BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-12	
24/2024	13.11.2024	CRLREV-621/2024	G. R. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-12-04	
25/2024	13.11.2024	WP (C) - 26803/2024	S. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	WRIT BRANCH
26/2024	13.11.2024	WP (C) - 25741/2024	U. KUMAR	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	

3/2024	13.11.2024	ABLAPL-12469/2024	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-11-12	
9/2024	13.11.2024	WP (C) - 27307/2024	N. PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	
0/2024	13.11.2024	ABLAPL-12345/2024	D K JENA	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	
L/2024	13.11.2024	WP (C) - 27628/2024	S. K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	
2/2024	13.11.2024	WP (C) - 27520/2024	C. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	
3/2024	13.11.2024	ABLAPL-12483/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-11-12	
4/2024	13.11.2024	WP (C) - 27489/2024	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	
5/2024	13.11.2024	ABLAPL-12491/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5/2024	13.11.2024	WP (C) - 27376/2024	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
7/2024	13.11.2024	WP (C) - 27039/2024	S. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
8/2024	13.11.2024	ABLAPL-12324/2024	G.C BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-2
9/2024	13.11.2024	WP (C) - 26856/2024	S. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
0/2024	13.11.2024	ABLAPL-12475/2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-1
L/2024	13.11.2024	ABLAPL-10004/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-1
2/2024	13.11.2024	ABLAPL-10368/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-1
3/2024	13.11.2024	ABLAPL-10236/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-2
4/2024	13.11.2024	ABLAPL-12369/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD		
5/2024	13.11.2024	ABLAPL-10105/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-1

5/2024	13.11.2024	ABLAPL-12374/2024	SARAT DASH	C.O.	COURT NO. 2 OLD		
7/2024	13.11.2024	ABLAPL-12368/2024	M/S.A.K.SARANGI	C.O.	COURT NO. 2 OLD		
8/2024	13.11.2024	ABLAPL-9677/2024	PABITRA KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-1
9/2024	13.11.2024	ABLAPL-12478/2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	
0/2024	13.11.2024	ABLAPL-12370/2024	R.K.DEHURY	C.O.	COURT NO. 2 OLD		BAIL-1
1/2024	13.11.2024	ABLAPL-12423/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
2/2024	13.11.2024	ABLAPL-12362/2024	RASHMI PRAVA DAS	C.O.	COURT NO. 2 OLD		BAIL-2
3/2024	13.11.2024	ABLAPL-12367/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD		
4/2024	13.11.2024	ABLAPL-10076/2024	N.ROUT	C.O.	COURT NO. 2 OLD		BAIL-1
5/2024	13.11.2024	ABLAPL-12485/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
6/2024	13.11.2024	ABLAPL-11418/2024	SK SAMIM	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-2
7/2024	13.11.2024	ABLAPL-9962/2024	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-1
8/2024	13.11.2024	ABLAPL-9954/2024	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-1
9/2024	13.11.2024	ABLAPL-12216/2024	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
0/2024	13.11.2024	ABLAPL-9933/2024	B.N.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
1/2024	13.11.2024	ABLAPL-12359/2024	G C BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
2/2024	13.11.2024	ABLAPL-12043/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	
3/2024	13.11.2024	ABLAPL-10103/2024	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
4/2024	13.11.2024	ABLAPL-12409/2024	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-2
5/2024	13.11.2024	ABLAPL-12365/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	BAIL-2
6/2024	13.11.2024	ABLAPL-12489/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	
7/2024	13.11.2024	WP (C) - 26423/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	

3/2024	13.11.2024	ABLAPL-12360/2024	BIRANCHI KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
9/2024	13.11.2024	ABLAPL-12364/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	
0/2024	13.11.2024	WP (C) - 27234/2024	A. PATI	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	
1/2024	13.11.2024	ABLAPL-12371/2024	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
2/2024	13.11.2024	WP (C) - 27290/2024	T. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2024-11-20	
3/2024	13.11.2024	ABLAPL-10056/2024	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4/2024	13.11.2024	CRLA-1298/2023	S.GOUD	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	CRIMINAL APPEAL
5/2024	13.11.2024	ABLAPL-10055/2024	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
6/2024	13.11.2024	RPFAM-227/2024	S. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-17	
7/2024	13.11.2024	TRP (C) - 351/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-12-16	
8/2024	13.11.2024	WP (C) - 24597/2024	T. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
9/2024	13.11.2024	WP (C) - 23799/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
0/2024	13.11.2024	WP (C) - 26168/2024	Y. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
2/2024	13.11.2024	WP (C) - 27092/2024	D K JENA	C.O.	COURT NO. 16	Order Dtd. 2024-11-12	
3/2024	13.11.2024	WP (C) - 26117/2024	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-11-29	
4/2024	13.11.2024	WP (C) - 26429/2024	S. K. RATH	C.O.	COURT NO. 3	Order Dtd. 2024-11-08	
5/2024	13.11.2024	WP (C) - 27603/2024	S D JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	
6/2024	13.11.2024	WA-2612/2024	A. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-29	
7/2024	13.11.2024	WP (C) - 14741/2023	J.P.KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-08	WRIT BRANCH
8/2024	13.11.2024	WP (C) - 18425/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	
9/2024	13.11.2024	MATA-364/2023	B C PANDA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-11-12	FIRST APPEAL

					COURT		
0/2024	13.11.2024	WP (C) - 14741/2023	R.K.MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-08	WRIT BRANCH
1/2024	13.11.2024	MATA- 364/2023	M C MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	FIRST APPEAL
2/2024	13.11.2024	WP (C) - 4366/2018	G.N.SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH
3/2024	13.11.2024	CRP- 26/2007	S R PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-08	CIVIL REVISI
4/2024	13.11.2024	WP (C) - 25866/2014	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH
5/2024	13.11.2024	WP (C) - 25867/2014	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH
6/2024	13.11.2024	WP (C) - 48/2015	Y DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-27	WRIT BRANCH
7/2024	13.11.2024	WP (C) - 25865/2014	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH
9/2024	13.11.2024	RPFAM- 106/2022	Y DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	FIRST APPEAL
1/2024	13.11.2024	CONTC- 4869/2024	SURENDRA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-08	
4/2024	13.11.2024	WP (C) - 11936/2018	K PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	WRIT BRANCH
5/2024	13.11.2024	WP (C) - 35360/2022	M N MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	WRIT BRANCH
5/2024	13.11.2024	WP (C) - 27480/2024	K PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	
7/2024	13.11.2024	WP (C) - 29012/2020	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-08	WRIT BRANCH
9/2024	13.11.2024	WP (C) - 27485/2024	K PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	
0/2024	13.11.2024	WP (C) - 36645/2022	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	WRIT BRANCH
1/2024	13.11.2024	WP (C) - 27125/2024	J BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	
3/2024	13.11.2024	WP (C) -	P K PARIDA	C.O.	CHIEF	Order Dtd. 2024-11-12	WRIT

		15206/2013			JUSTICE'S COURT		BRANCH
5/2024	13.11.2024	ABLAPL-12402/2024	AK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-11	BAIL-1
5/2024	13.11.2024	WP (C) - 16444/2015	T K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	WRIT BRANCH
3/2024	13.11.2024	ABLAPL-12481/2024	AK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12	
9/2024	13.11.2024	WP (C) - 27257/2024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-12-16	
0/2024	13.11.2024	WP (C) - 27424/2024	PL MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
1/2024	13.11.2024	ABLAPL-12406/2024	SP SAMANTA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	BAIL-2
2/2024	13.11.2024	WP (C) - 16444/2015	S P SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	WRIT BRANCH
3/2024	13.11.2024	ABLAPL-12407/2024	SP SAMANTA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
4/2024	13.11.2024	WP (C) - 27420/2024	PL MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
5/2024	13.11.2024	WP (C) - 27258/2024	S. K. PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-11-11	
5/2024	13.11.2024	ABLAPL-9781/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-11	
7/2024	13.11.2024	WP (C) - 16404/2022	S NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-11-11	WRIT BRANCH
3/2024	13.11.2024	WP (C) - 27438/2024	TAPAS KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
9/2024	13.11.2024	ABLAPL-12351/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-11	BAIL-2
0/2024	13.11.2024	WP (C) - 32931/2021	PURUSOTTAM CHULI	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	WRIT BRANCH
1/2024	13.11.2024	WP (C) - 26710/2024	JK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
2/2024	13.11.2024	WP (C) - 15437/2022	M/S JAYAKRISHNA MOHAPATRA, PRADEEP KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	WRIT BRANCH

3/2024	13.11.2024	WP (C) - 32933/2021	PURUSOTTAM CHULI	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	WRIT BRANCH
4/2024	13.11.2024	WP (C) - 27009/2024	KCH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
5/2024	13.11.2024	WP (C) - 11487/2018	MR.RAMAKANTA SARANGI	C.O.	COURT NO. 10	Order Dtd. 2024-11-08	WRIT BRANCH
6/2024	13.11.2024	WP (C) - 27434/2024	PL MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-11-12	
7/2024	13.11.2024	WP (C) - 22568/2024	R SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-11	
8/2024	13.11.2024	WP (C) - 21348/2024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-09	
9/2024	13.11.2024	WP (C) - 23245/2014	PK MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-11-11	WRIT BRANCH
10/2024	13.11.2024	WP (C) - 36640/2022	BIBEKANANDA BALSAKH	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	WRIT BRANCH
11/2024	13.11.2024	WP (C) - 26769/2024	HK MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2024-11-11	
12/2024	13.11.2024	MACA- 648/2020	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
13/2024	13.11.2024	WP (C) - 20110/2020	MK NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	WRIT BRANCH
14/2024	13.11.2024	MACA- 648/2020	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
15/2024	13.11.2024	MACA- 647/2020	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
16/2024	13.11.2024	WP (C) - 18703/2022	BK MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-11-11	WRIT BRANCH
17/2024	13.11.2024	MACA- 647/2020	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
18/2024	13.11.2024	WP (C) - 15205/2022	M K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	WRIT BRANCH
19/2024	13.11.2024	WPC (OAC) - 1284/2017	SP SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-10-29	OA Bran
20/2024	13.11.2024	WP (C) - 13879/2020	DEBASISH SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	WRIT BRANCH
21/2024	13.11.2024	WPC (OAC) - 2644/2018	SP SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-10-29	OA Bran
22/2024	13.11.2024	WP (C) -	DEBASISH SAMAL	C.O.	COURT NO.	Order Dtd. 2024-11-12	WRIT

		13882/2020			25		BRANCH
3/2024	13.11.2024	WPC(OA) - 1019/2018	BK SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-11-11	OA Bran
4/2024	13.11.2024	WP(C) - 36650/2022	PK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	WRIT BRANCH
5/2024	13.11.2024	WP(C) - 27423/2024	S. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	
5/2024	13.11.2024	WP(C) - 27538/2024	P. L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-11-12	
7/2024	13.11.2024	WP(C) - 21570/2024	M. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-01-21	
8/2024	13.11.2024	BLAPL- 8926/2024	B. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	BAIL-2
9/2024	13.11.2024	ABLAPL- 3854/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-29	BAIL-2
10/2024	13.11.2024	WP(C) - 27060/2024	S. C. DAS	C.O.	COURT NO. 14	Order Dtd. 2024-11-12	
12/2024	13.11.2024	WP(C) - 25864/2014	M DAS	C.O.	COURT NO. 14	Order Dtd. 2024-11-11	WRIT BRANCH
13/2024	13.11.2024	ABLAPL- 12521/2024	M JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	
14/2024	13.11.2024	WP(C) - 20022/2024	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-20	
15/2024	13.11.2024	ABLAPL- 12415/2024	J.KAMILA	C.O.	COURT NO. 20	Order Dtd. 2024-11-12	
15/2024	13.11.2024	CRLA- 609/2022	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-11-13	CRIMINAL APPEAL
17/2024	13.11.2024	WP(C) - 27437/2024	M.R BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-11	
14/2024	13.11.2024	RVWPET- 450/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-07	CIVIL REVISION
12/2024	13.11.2024	LAA- 32/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	FIRST APPEAL
15/2024	13.11.2024	LAA- 22/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	FIRST APPEAL
13/2024	13.11.2024	WPC(OAC) - 1304/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-14	OA Bran
13/2024	13.11.2024	WPC(OAC) - 4316/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-23	OA Bran
11/2024	13.11.2024	ABLAPL- 11659/2023	ADHIKARI CHITTA RANJAN DAS	GENERAL		Order Dtd. 2023-10-16	BAIL-2
17/2024	13.11.2024	WP(C) -	PRASANTA KUMAR	GENERAL		Order Dtd. 2024-03-18	WRIT

		2908/2022	PATRI				BRANCH
0/2024	13.11.2024	WP (C) - 33857/2020	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2024-11-04	WRIT BRANCH
5/2024	13.11.2024	WP (C) - 33208/2020	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH
9/2024	13.11.2024	LAA- 35/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	FIRST APPEAL
0/2024	13.11.2024	FA- 168/1991	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-12	FIRST APPEAL
2/2024	13.11.2024	WP (C) - 6743/2005	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	
9/2024	13.11.2024	CONTC- 9543/2023	ASISH KUMAR RAY	GENERAL		Entire Document	CONTEM
9/2024	13.11.2024	ABLAPL- 12493/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-12	
L/2024	13.11.2024	RPFAM- 31/2022	ROSHAN MISHRA	GENERAL		Petition	
3/2024	13.11.2024	ABLAPL- 4698/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-12	
9/2024	13.11.2024	ABLAPL- 4698/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-12	
4/2024	13.11.2024	ABLAPL- 12396/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-11-11	BAIL-2
5/2024	13.11.2024	ABLAPL- 12436/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-12	
7/2024	13.11.2024	ABLAPL- 12461/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-12	BAIL-2
3/2024	13.11.2024	WP (C) - 29755/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-12	WRIT BRANCH
L/2024	13.11.2024	CRLREV- 617/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-12	
L/2024	13.11.2024	ABLAPL- 12329/2024	KAILASH CHANDRA BARIK	GENERAL		Order Dtd. 2024-11-11	BAIL-2
0/2024	13.11.2024	ARBP- 85/2023	BIKRAM KESHARI SAHU	GENERAL		Order Dtd. 2024-10-23	M.J.C.
5/2024	13.11.2024	RPFAM- 106/2022	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-11-11	FIRST APPEAL
L/2024	13.11.2024	WP (C) - 26732/2017	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-11-07	WRIT BRANCH
5/2024	13.11.2024	WP (C) - 26168/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-11-12	
7/2024	13.11.2024	ABLAPL- 2381/2021	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-11-11	BAIL-1

1/2024	13.11.2024	RVWPET-131/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
3/2024	13.11.2024	ABLAPL-12320/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-11-11	
0/2024	13.11.2024	RVWPET-82/2024	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL REVISION
2/2024	13.11.2024	RVWPET-44/2024	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL REVISION
3/2024	13.11.2024	RVWPET-84/2024	HIRARAM BHOI	GENERAL		Petition	CIVIL REVISION
3/2024	13.11.2024	RVWPET-95/2024	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL REVISION
2/2024	13.11.2024	RVWPET-84/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-20	CIVIL REVISION
4/2024	13.11.2024	RVWPET-228/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-26	
7/2024	13.11.2024	RVWPET-228/2024	HIRARAM BHOI	GENERAL		Vakalatnama	
1/2024	13.11.2024	CRLMC-3927/2024	JAGJIT SINGH CHHABRA	GENERAL		Order Dtd. 2024-11-11	
9/2024	13.11.2024	WP (C) - 25652/2024	S MAJHI	GENERAL			
1/2024	13.11.2024	WP (C) - 2002/2024	R K SAHU	GENERAL			WRIT BRANCH
2/2024	13.11.2024	MACA-669/2024	B K MOHARANA	GENERAL			MISC. APPEAL SEC.
3/2024	13.11.2024	CONTC-1417/2011	S C DASH	GENERAL			
4/2024	13.11.2024	WP (C) - 23176/2010	S C DASH	GENERAL			
5/2024	13.11.2024	RFA-268/2008	S C DASH	GENERAL			FIRST APPEAL
5/2024	13.11.2024	WP (C) - 1421/2020	S C DASH	GENERAL			WRIT BRANCH
7/2024	13.11.2024	WA-143/2020	S C DASH	GENERAL			WRIT APPEAL
3/2024	13.11.2024	WP (C) - 2973/2007	S C DASH	GENERAL			
9/2024	13.11.2024	WP (C) - 15697/2006	S C DASH	GENERAL			
0/2024	13.11.2024	WP (C) - 11290/2006	S C DASH	GENERAL			
1/2024	13.11.2024	WP (C) - 8983/2005	S C DASH	GENERAL			
2/2024	13.11.2024	WP (C) - 11715/2008	S C DASH	GENERAL			WRIT BRANCH (DIVISION BENCH)

3/2024	13.11.2024	WP (C) - 19160/2022	S C DASH	GENERAL			WRIT BRANCH
4/2024	13.11.2024	WA-85/2011	S C DASH	GENERAL			M. J. C.
5/2024	13.11.2024	RVWPET-199/2023	P K BEHERA	GENERAL			CIVIL REVISION
5/2024	13.11.2024	WP (C) - 25090/2024	S K BISWAL	GENERAL			
8/2024	13.11.2024	ABLAPL-11659/2023	KSHISH	GENERAL			BAIL-2
10/2024	13.11.2024	FA-149/1994	A SAHOO	GENERAL			
12/2024	13.11.2024	WP (C) - 9077/2018	P K NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
13/2024	13.11.2024	RSA-261/2016	J ROUT	GENERAL			SECOND APPEAL
14/2024	13.11.2024	WP (C) - 13711/2013	P NAYAK	GENERAL			WRIT BRANCH
15/2024	13.11.2024	WP (C) - 19655/2008	A K ROUT	GENERAL			
15/2024	13.11.2024	ABLAPL-3153/2024	A K ROUT	GENERAL			
17/2024	13.11.2024	MACA-828/2007	B K SAHOO	GENERAL			MISC. APPEAL SEC.
18/2024	13.11.2024	WP (C) - 947/2018	D PRADHAN	GENERAL			
19/2024	13.11.2024	CRLA-539/2017	S BISWAL	GENERAL			CRIMINAL APPEAL
22/2024	13.11.2024	WP (C) - 26138/2024	P K MISHRA	GENERAL			
23/2024	13.11.2024	WP (C) - 4638/2018	J R DAS	GENERAL			WRIT BRANCH
25/2024	13.11.2024	WP (C) - 32036/2023	L SAHOO	GENERAL		Order Dtd. 2024-01-11Annexure, Counter, Rejoinder,	WRIT BRANCH (DIVISION BENCH-1)
29/2024	13.11.2024	OJC-85/2001	S BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH)
30/2024	13.11.2024	WP (C) - 19989/2021	S MITRA	GENERAL			WRIT BRANCH (DIVISION BENCH)
31/2024	13.11.2024	MACA-	D SAMAL	GENERAL			

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5/2024	13.11.2024	CMP-209/2022	R K BASIK	GENERAL			WRIT BRANCH
7/2024	13.11.2024	GA-53/1990	K C PRADHN	GENERAL			
0/2024	13.11.2024	CRLMC-2227/2023	B SWAIN	GENERAL			CRIMINAL MISC
3/2024	13.11.2024	WP (C) - 13059/2008	M R BARIK	GENERAL			
5/2024	13.11.2024	WP (C) - 26942/2024	K SAHOO	GENERAL			
3/2024	13.11.2024	ARBA-49/2018	D SAMAL	GENERAL			M.J.C.
9/2024	13.11.2024	ARBA-25/2019	D SAMAL	GENERAL			M.J.C.
0/2024	13.11.2024	CRLMC-3789/2012	J P KAR	GENERAL			CRIMINAL MISC
1/2024	13.11.2024	WP (C) - 8698/2020	S C KHUTU	GENERAL			WRIT BRANCH (DIVISION BENCH)
4/2024	13.11.2024	CRLMC-39/2024	K DAS	GENERAL			CRIMINAL MISC
3/2024	13.11.2024	ABLAPL-12674/2018	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2018-12-19Annexure,	
9/2024	13.11.2024	ABLAPL-16954/2018	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2019-01-21Annexure,	
4/2024	13.11.2024	WA-1446/2023	KSHIROD ROUT	GENERAL		Order Dtd. 2024-10-01	WRIT APPEAL
3/2024	13.11.2024	WP (C) - 10040/2010	B MOHANTY	GENERAL		Order Dtd. 2019-07-16	WRIT BRANCH
9/2024	13.11.2024	WP (C) - 10040/2010	B MOHANTY	GENERAL		Order Dtd. 2019-07-16	WRIT BRANCH
9/2024	13.11.2024	CRLMC-3071/2024	S. K. DWIVEDI	GENERAL		Order Dtd. 2024-09-11	

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